

Listed on : 18.04.2016
Court No. : 11
Item No. : 11

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPEALATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO... CC 21795 OF 2015

WITH

INTERLOCUTORY APPLICATION NO. 1

(Application for condonation of delay in filing Special Leave Petition)

COMMISSIONER OF INCOME TAX - KANPUR

...PETITIONER

VERSUS

M/S MKU PVT. LTD.

...RESPONDENT

OFFICE REPORT

It is submitted for information of the Hon'ble Court that the Special Leave Petition above-mentioned is filed against the common impugned final judgment and Order dated 18th April, 2015 of the High Court of Judicature at Allahabad in I.T.A. Defective No. 81 of 2015 and is barred by time by 113 days. The counsel for the petitioner has filed applications for condonation of delay in filing Special Leave Petitions.

It is further submitted that Civil Appeal No. 913 of 2016 @ SLP (C) No. 3771 of 2016 @ CC No. 22830 of 2015 entitled "COMMISSIONER OF INCOME TAX vs M/S. MKU (ARMORS) PVT. LTD." arising from common order which was listed before the Hon'ble Court on 5th February, 2016 when the Hon'ble Court has granted leave. (Copy of order dated 5th February, 2016 is enclosed herewith for reference).

Thereafter the office report on default for not filing additional documents as per undertaking letter dated 30th November, 2015 was listed before the Hon'ble Judge in Chamber on 31st March, 2016, when His Lordship was pleased to pass the following order:

...2...

"Learned counsel for the petitioner submits that she does not want to file any additional documents in support of the special leave petition and therefore the matter be listed before the Bench for hearing on the question of admission.

Prayer is accepted.

Office is directed to list the matter before the appropriate Bench for admission."

The matter alongwith application above-mentioned is listed before the Hon'ble Court with this office report.

DATED THIS THE 12TH DAY OF FEBRUARY, 2016.

ASSISSTANT REGISTRAR

Copy to:

Mrs. Anil Katiyar, Advocate
Mr. B.V. Balram Das, Advocate
Mr. Mishra Saurabh, Advocate

ASSISSTANT REGISTRAR

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